

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT -III, NEW DELHI.

Appeal No.189/2017

In the matter of:

M/s. Excellent Technologies Pvt. Ltd.

...Appellant

SECTION: Under Section 252

Coram:

Order delivered on 07.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

For the Appellant  
For the Intervener

Sarika Jain.  
Manish Raj, CP for ROC, Delhi.

ORDER

Due to paucity of time the matter is adjourned to 17.01.2018.

\*KCS\*

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)